

From,

**Krishna Swaroop Dhar Dwivedi, H.J.S.,
I/c Joint Registrar (J) (Services),
High Court of Judicature at
Allahabad.**

To

**Prof. (Dr.) V. Vijayakumar,
Vice Chancellor,
National Law Institute University,
Kerwa Dam Road, Bhopal-462044 (M.P.).**

No. 366/Admin.(Services)/2022 Allahabad: Dated: July 29, 2022

Subject: Regarding Nomination of Judicial Officers for Nine (09) Months Online PG Diploma Programme on 'Cyber Law, Crime Investigation & Digital Forensics'.

Sir,

With reference to your letter no. 2881/NLIUB dated 23.06.2022, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate following Officers for participation in the nine (09) months Online PG Diploma on Cyber Law, Crime Investigation and Digital Forensics, being organized by National Law Institute University (NLIU), Bhopal and National e-Governance Division (NeGD), Ministry of Electronics and Information Technology (MeitY), Government of India:

TABLE

S.No.	Name (Sri/Sushri/Smt.)	Posting
Judicial Officers from HJS Cadre		
1	Chandroday Kumar, District Judge	Lalitpur
2	Vipin Kumar-I, Principal Judge, Family Court	Agra
3	Ram Chandra Yadav-I, Addl. District Judge	Ghaziabad
4	Dr. Jaya Pathak, Addl. Principal Judge, Family Court	Sitapur
5	Sapna Tripathi, A.D.J. (POCSO)	Basti
6	Neetu Pathak, Addl. District Judge	Ghaziabad
7	Gaurav Sharma, Addl. District Judge	Ghaziabad
8	Shabistan Aquil, A.D.J.	Lalitpur
9	Balkrishna N. Rajan, Spl. Secy. & Addl. L.R. (Nyay Vibhag), Govt. of U.P.	Lucknow
10	Mohinder Kumar, Spl. J. (P.C.Act)	Lucknow
11	Ramanand, A.D.J.	Azamgarh
12	Sandeepa Yadav, Spl. J. (SC/ST, Pev. of Atroci Act)	Mahoba
13	Shiv Kumar-III, A.D.J. (FTC)	Baghpat
14	Om Prakash, Spl. J. (NDPS Act)/Addl. Sessions Judge	Ballia
15	Lokesh Varun, Spl. J. (P.C.Act)	Lucknow
16	Mohd. Babar Khan, Spl. J./A.D.J. (SC/ST)	Lalitpur
17	Prashant Bilgaiyan, A.D.J.	Ballia
Civil Judge (Senior Division) Cadre		
18	Sunil Kumar-III, Civil Judge (S.D.)	Mahoba
19	Kamalkant Gupta, Civil Judge (S.D.)	Mohanlalganj at Lucknow
20	Aishwarya Pratap Singh, A.C.J.M (Railway)	Aligarh
21	Hitesh Agrawal, Civil Judge (Sr. Div.)	Shahjahanpur
22	Sanjay Singh-II, Deputy Secretary, U.P. State Legal Services Authority	Lucknow

23	Harkiran Kaur, A.C.J.M.	Barabanki
Civil Judge (Junior Division) Cadre		
24	Yogesh Jain, Civil Judge (J.D.)	Meerut
25	Shaleen Mishra, Civil Judge (J.D.)	Sultanpur
26	Kuwar Rohit Anand, Civil Judge (J.D.)	Dalmau-Raebareli
27	Saurabh Kumar Gautam, Addl. Civil Judge (J.D.)	Ramabai Nagar
28	Avantika Prabhakar, Addl. Civil Judge (J.D.)	Ramabai Nagar
29	Jaseem Khan, Addl. Civil Judge (J.D.)	Budaun
30	Varun Kaushik, Gram Nyayadhikari, Gram Nyayalaya	Baraut-Baghpat
31	Zeeshan Mehdi, Civil Judge (J.D.)	Sikandra Rau-Hathras
32	Abhishek Tripathi, Civil Judge (J.D.)	Charkhari-Mahoba
33	Aman Shukla, Addl. Civil Judge (J.D.)	Mahoba
34	Samriddhi Mishra, Special Judicial Magistrate, CBI	Lucknow
35	Tarif Mustafa Khan, Addl. Civil Judge (Jr. Div.)	Lucknow
36	Abhishek Sharma, Addl. Civil Judge (Jr. Div.)	Chhata-Mathura
37	Anchal Chandel, Addl. Civil Judge (Jr. Div.)	Gonda
38	Sumit Gupta, Civil Judge (J.D.)/FTC	Mahoba
39	Priyambada Lal, Civil Judge (Jr. Div.) (FTC)	Baghpat
40	Vartika Patel, Addl. Civil Judge (J.D.)	Sultanpur
41	Swati Verma, Addl. Civil Judge (J.D.)	Bareilly
42	Shubham Chaudhary, Addl. Civil Judge (J.D.)	Firozabad
43	Bhawana Sharma, Addl. Civil Judge (J.D.)	Hathras
44	Priyanka Verma, Addl. Civil Judge (Jr. Div.)	Raebareli
45	Shivani Singh, Judicial Magistrate	Shahjahanpur
46	Vivek Prajapati, Civil Judge (J.D.)/FTC	Mahoba
47	Arjit Verma, Addl. Civil Judge (J.D.)	Lucknow
48	Saksham Shekhar, Civil Judge (J.D.)	Shahjahanpur
49	Shalini, Addl. Civil Judge (Jr. Div.)	Allahabad

I am, therefore, to request you to kindly take necessary action accordingly.

Yours sincerely,

sd/-

I/c Joint Registrar (J) (Services)

No. 366(i)/Admin. (Services)/2022 Allahabad: Dated: July 29, 2022

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, **Lalitpur, Agra, Ghaziabad, Basti, Lucknow, Azamgarh, Mahoba, Baghpat, Ballia, Aligarh, Shahjahanpur, Barabanki, Meerut, Sultanpur, Raebareli, Ramabai Nagar, Budaun, Hathras, Mathura, Gonda, Bareilly, Firozabad, Allahabad** and Principal Judge, Family Court, **Sitapur** with the request to inform the nominated officers accordingly.

You are further requested to direct the officers concerned to contact Sh. Shilohu Rao, GM, Capacity Building/Chief Investigator, NeGD at email: shilohu@digitalindia.gov.in/Tel No. 011-24301934 and Dr. Atul Kumar Pandey, Chairperson/Principal Investigator at email: atulpandey@nliu.ac.in /Tel No. 9301075521 in case of any query.

- 3. Sri Chandroday Kumar**, District & Sessions Judge, Lalitpur and **Sri Balkrishna N. Rajan**, Spl. Secy. & Addl. L.R., (Nyay Vibhag), Government of U.P., Lucknow with the request to participate in the above-mentioned 09 months online P.G. Diploma programme.

You are requested to contact Sh. Shilohu Rao, GM, Capacity Building/Chief Investigator, NeGD at email: shilohu@digitalindia.gov.in/ Tel No. 011-24301934 and Dr. Atul Kumar Pandey, Chairperson/Principal Investigator at email: atulpandey@nliu.ac.in /Tel No. 9301075521 in case of any query.

- 4.** The O.S.D. (Judicial)(Computer), High Court, Allahabad.

sd/-
I/c Joint Registrar (J) (Services)